Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Standards of Weights and Measures (Amendment) Bill, 1960, as passed by Lok Sabha at its sitting held on the 30th August, 1960."

I lay the Bill on the Table.

RESULT OF ELECTION TO THE CENTRAL COMMITTEE OF THE TUBERCULOSIS ASSOCIATION OF INDIA

MR. CHAIRMAN: Shri Nawab Singh Chauhan being the only candidate nominated for election to the Central Committee of the Tuberculosis Association of India, I hereby declare him duly elected to be a member of the said Committee.

ALLOTMENT OF TIME FOR CONSIDERATION OF THE NINTH ANNUAL REPORT OF THE UNION PUBLIC SERVICE COMMISSION

MR. CHAIRMAN: I have to inform Members that under Rule 153 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have allotted two hours for the consideration of the motion in respect of the Ninth Annual Report of the Union Public Service Commission.

REFERENCE TO NOTICE OF MOTION FOR PAPERS ABOUT STRIKE NOTICE IN RESPECT OF THE AIR-INDIA INTERNATIONAL

SHRI BIREN ROY (West Bengal): Sir, I gave notice regarding motion for papers in connection with the strike notice that had peen given in respect of the Air-India International from 2nd of September. It is a very important matter and it is only 48 hours left when that strike might take

place. I would like to know what action the Government is taking to stop it.

THE INTERNATIONAL DEVELOP-MENT ASSOCIATION (STATUS, IMMUNITIES AND PRIVILEGES) BILL, 1960—continued.

SHRI K. K. SHAH (Maharashtra): Mr. Chairman, so far as this Bill is concerned. I am very happy that both the International Monetary Fund and the International Bank and also member nations have realised the drain on the foreign exchange reserves of India and the backward countries. Sir, it is time that the Government of India and the Planning Commission consideration that the take into amount of debt that we have incurred has some proportion to the national income. So far as our national income is concerned, it is in the neighbourhood of Rs. 12 thousand crores and we have incurred the national debt of Rs. 5,000 to Rs. 6,000 crores. If the national income goes up by 5 per cent, then there is hardly anything left so far as this country's progress is concerned, because we have been paying about 6 per cent. by way of interest on the national debt, so far as foreign debts are concerned, and 4 per cent, on the Government securities, i.e., an average of 5 per cent. And we have been paying about 6 per cent. to the International Monetary Fund and to the International Bank. the International Development Association is welcome so far as this country is concerned, but that will not ultimately solve our problems, unless the amount that is placed at the disposal of the International Development Association is in the neighbourhood of 10 thousand million dollars. will be seen from the Report of the International Development Association that it is hardly in the neighbourhood of 3 thousand million dollars.

Sir, at this time when this Bill is being taken into consideration I must